



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 10.09.2024

### NOTICE

Please take notice that the following matter listed in the Court – II on 10.09.2024 was not be taken up. The next date of hearing in the matter is 18.10.2024.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 208 of 2022  (PH)	MBL Infrastructure Ltd. Vs. Orissa Steel Expressway Pvt. Ltd. & Ors.	Anusuya Salwan	Arjun Syal-R1 Anirban Bhattacharya, Manjira Das Gupta-R2 Kunal Godhwani-R3 Madhusmita Bora-R4 Rachit Wadhwa- R12

By order of Hon'ble Chairperson  
-Sd/-  
Registrar (I/c)